

Name of the Corporate Debtor: ACCIL CORPORATION PRIVATE LIMITED; Date of Commencement of CIRP: 15-10-2025; List of Creditors as on: 16-02-2026; Name of IP: Mr. Chandra Prakash; Process Number: 1;
Last 5 digit of registration number: 12023

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	8343983198	3	7934571443	99.74		409411755		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	206831021			0.00			206831021	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1	3135983	1	3135983	0.04				Annexure 6
7	Operational creditors (Government Dues)	1	4966533			0.00			4966533	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	66	32289209	54	17939132	0.23		2027912	12322165	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		74	8591205944	58	7955646558	100.00		411439667	224119719	